

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2969 of 2020

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

02/09.09.2020 Learned counsel for the petitioner undertakes to remove the defects pointed out by the office within two weeks.

Put up this case after two weeks under the appropriate heading.

Satish/-

(RAJESH SHANKAR, J)